

SUPREME COURT OF INDIA  
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2008-09

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Oct., 2008	Coppy upto Oct, 2007	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India:</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	1.39	1.2	15.83
	Non-Tax Revenue	1.27	0.87	45.98
	Grants-in-aid & contribution	0	0	
	<b>Capital Receipts</b>			
	Recovery of Loans	0.31	0.31	0
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	<b>Contingency Fund</b>	0	0	
	<b>Public Account</b>	9.25	51.2	-81.93
<b>A</b>	<b>Total Receipts</b>	<b>12.22</b>	<b>53.58</b>	<b>-77.19</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India:</b>			
	<b>Revenue Expenditure</b>			
	Plan	0	0	
	Non-Plan	47.01	34.79	35.13
	<b>Capital Expenditure</b>			
	Plan	0	0	
	Non-Plan	0	0	
	<b>Loans &amp; Advances</b>			
	Plan	0	0	
	Non-Plan	0.1	0.08	25
	<b>Contingency Fund</b>	0	0	
	<b>Public Account</b>	7.46	17.65	-57.73
<b>B</b>	<b>Total Disbursements</b>	<b>54.57</b>	<b>52.52</b>	<b>3.9</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-42.35</b>	<b>1.06</b>	

**Coppy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2008-2009)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upt Oct., 2008	Coppy upto Oct., 2007	% Growth
	<b><i>Revenue Receipts</i></b>			
1	0021-Taxes other than Corp.Tax	1.39	1.2	15.83
2	0049-Interest Receipts	0.09	0.05	80
3	0059-Public Works	0.59	0.58	1.72
4	0070-Other Administrative Service	0.18	0.04	350
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.21	0.01	2000
6	0210-Medical and Public Health	0.10	0.09	11.11
7	0216-Housing	0.10	0.10	0
	<b><i>Capital Receipts</i></b>			
1	7610-Loans & Advances to Govt. Servan	0.31	0.31	0
	<b><i>Total:</i></b>	<b>2.97</b>	<b>2.38</b>	<b>24.79</b>

***Coppy-Corresponding figure for Previous Year***

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**SUPREME COURT OF INDIA**

**Scheme Wise Statement of Expenditure for the year (2008-2009)**

*(Rupees in Crore)*

S.No.		B.E. 2008-2009			Actual Exp upto - Oct. 2008			Corry upto Oct. - 2007		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.63</b>									
	Supreme Court of India	0	58.57	58.57	0	45.01	45.01	0	32.87	32.87
<b>COPPY- Corresponding figure for Previous year</b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
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